

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 4191
(To be answered on the 19th March 2020)**

WATER AERODROME

**4191. DR. (PROF.) KIRIT PREMJI BHAI SOLANKI
SHRI PRADEEP KUMAR SINGH
SHRI SHANTANU THAKUR
SHRIMATI RATHVA GITABEN VAJESINGBHAI**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has taken a decision to set up water aerodromes in five States of the country namely Odisha, Gujarat, Assam, Maharashtra and Andhra Pradesh, if so, the main features of these water aerodromes including their status;
- (b) whether their importance increases if they are constructed near the tourist places and the places of religious importance;
- (c) whether the local people are likely to get economic opportunities under it and if so, the details thereof;
- (d) whether funds have been allocated for construction of water aerodrome in the Sabarmati Riverfront in Ahmedabad; and
- (e) whether any operators have shown interest to run seaplanes if the necessary infrastructure is created and if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) to (e): Airport Authority of India (AAI), the Implementing Agency, has awarded Regional Connectivity Scheme (RCS) Routes for operation of RCS flights from 10 Water Aerodromes. Details of these Water Aerodromes is attached at Annexure. AAI has already appointed a Consultant for preparation of Detailed Project Report (DPR) for development of awarded Water Aerodromes.

As per the National Civil Aviation Policy (NCAP) - 2016, RCS - UDAN is inter-alia implemented by way of revival of unserved or underserved airports. Cabinet Committee on Economic Affairs has approved the proposal on 06

March, 2017 for revival of existing un-served / underserved airports / airstrips of the State Governments, Airports Authority of India and Civil Enclaves at an estimated cost of Rs. 4500 Crore. An airport /airstrip /helipad /heliport /water aerodrome which is included in the awarded routes of RCS - UDAN and requires upgradation/development for commencement of RCS operations, is developed under "Revival of unserved and underserved airports" scheme, subject to firm commitment from airline operators as well as from the State Governments for providing various concessions. Development of Water Aerodromes near tourist places would enhance the air connectivity to promote tourism.

As per the International Civil Aviation Organization (ICAO) study- "Economic benefit of Civil Aviation: ripples of prosperity" the output and employment multiplier of Aviation are 3.25 and 6.10 respectively.

Statement regarding details of Water Aerodrome awarded under Regional Connectivity Scheme (RCS) – UDAN (Ude Desh ka Aam Nagrik) version 3.0, referred to in reply of Lok Sabha Unstarred Question No. 4191 for answer on 19.03.2020

S.No.	Name of Water Aerodrome	State / UT (where the Water Aerodrome is located)	Selected Airline Operator
1.	Statue of Unity, Sardar Sarovar Dam	Gujarat	M/s SpiceJet Limited
2.	Sabarmati River Front, Ahmedabad.		M/s SpiceJet Limited
3.	Shatrunjay Dam		M/s SpiceJet Limited
4.	Umrangso Reservoir	Assam	M/s SpiceJet Limited
5.	Guwahati River Front		M/s SpiceJet Limited
6.	Nagarjuna Sagar	Telangana	M/s Turbo Aviation Private Limited
7.	Long Island	Andaman & Nicobar Islands	M/s SpiceJet Limited
8.	Neil Island (Shaheed Dweep)		M/s SpiceJet Limited
9.	Havelock Island (Swaraj Dweep)		M/s SpiceJet Limited
10.	Prakasam Barrage	Andhra Pradesh	M/s Turbo Aviation Private Limited

